

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.625
CP-207/58(3)/ND/2022
RA/57/2023

IN THE MATTER OF:
Mr. Ankur Garg and Anr

...APPLICANT

Vs

M/s. Silvertone Papers Ltd. and Anr

...RESPONDENT

Section

U/s 58(3) of Comp. Act, 2013

Order delivered on 02.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/ Applicant :
For the Respondent :

ORDER

Due to paucity of time, matter is adjourned to **06.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)